

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

26.

**IA-3686(MB)2023 IN
C.P. (IB)/105(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES: Mahindra And Mahindra Financial
Services Limited
Vs.
National Auto Wheels Private Limited

SECTION: 7, 43(1) r/w Sec 44 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016. Rule 11 of NCLT, 2016.

ORDER

1. Mr. Aniruth Purusothaman, Ld. Counsel for the Applicant present. Mr. Devrajan Raman, Ld. counsel for the Respondent No.1 present. Mr. Rajesh Kumar Mittal, RP present through VC.
2. Ld. Counsel for both the parties submit that pleadings are completed in the matter.
3. List this matter for hearing on **22.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)